SI. No.	State		Percapita availability of milk (Kgs/annum)		
		1988-89	1989-90	1990-91 (Prov.)	
14.	Manipur	46.7	46.3	45.0	
15.	Meghalaya	29.2	28.3	28.1	
16.	Mizoram	12.7	13.7	11.7	
17.	Nagaland	33.1	30.9	40.0	
18.	Orissa	14.2	14.6	14.8	
19.	Punjab	237.1	250.4	254.7	
20.	Rajasthan	97.7	99.8	100.4	
21.	Sikkim	60.8	63.0	62.9	
22.	Tamil Nadu	59.6	62.2	60.9	
23.	Tripura	10.9	10.6	11.0	
24.	Uttar Pradesh	68.3	69.5	72.3	
25.	West Bengal	42.6	43.4	44.3	

## **Production of Diesel**

6698. SHRI BHAGEY GOBARDHAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the current demand for diesel in agriculture, transport and industrial sectors respectively;
- (b) the share of indigeneious sources of supply in meeting the current demand for diesel;

- (c) the projection of indigenous supply during the Eight Five Year Plan period; and
- (d) whether the country can be selfsufficient in production of diesel in foreseeable future?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKAR-ANAND): (a) The sector-wise consumption during 1990-91 is as follows: –

(b) (FIGS. In TMT) Demand Year Indigenous %Share Production 1990-91 21140 17186 81.3 1991-92 22638 17244 76.2 (Latest outlook)

(c) and (e). The indigenous supply during Eight Five Year Plan will be dependent upon availability of crude and augmentation of the refining capacity. Though there are plans toaugment the refining capacity, indigenous production is likely to lower than the projected demand.

Misc. Services (incl. DGS&D)

(5)

## Tension on Assam-Nagaland Border

6699. SHRI GOVINDRAO NIKAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether tension is mounting again in those areas of Assam and Nagaland border where violent incidents took place during 1985: again

, the steps proposed to be taken by the Union Government to defuse the tension?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M.

JACOB): (a) Some report to this effect have been received.

92

473 TMT

(b) In view of the sensitives in the disputed area, the two State Government had decided to maintain status-quo in the area and to deploy of Central paramilitary Force for maintaining peace. A mechanism for liaison between officers from the two States, at different levels, was also evolved. An Empowered Committee comprising of Officers from the Central and State Government of Assam and Nagaland was also constituted. The State Government have been addressed to reactivate the mechanism of liaison at various levels and ensure maintenance of peace.

## [Translation]

## Fire Tender in Delhi

6700. SHRI VILAS MUTTEMWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of fire tenders in